

(ख) क्या इस बांध के पूरा न होने के कारण प्रति वर्ष लगभग 40 करोड़ रुपए का नुकसान हो रहा है ; और

(ग) इस सम्बंध में ब्यौरा क्या है ?

सिंचाई मन्त्रालय में राज्य मन्त्री (श्री राम निवास मिर्धा) : (क) राज्य सरकार से प्राप्त रिपोर्ट के अनुसार इस स्कीम पर मुख्य कार्य 1973-74 में आरम्भ किया गया था । बिहार सरकार ने सूचित किया है कि लगभग 2/3 कार्य जून 1983 तक पूरा कर लिया जाएगा ।

(ख) और (ग) इस स्कीम के अन्तर्गत शामिल क्षेत्रों में 1971-78 की अवधि के लिए औसत वार्षिक बाढ़ हानि लगभग 815 लाख रुपए आंकी गई है । इसमें से लगभग 740 लाख रुपए की हानि फसलों तथा शेष हानि मकानों एवं सार्वजनिक सुविधाओं इत्यादि को हुई है ।

#### Machinery to Control the Distribution, Price and Quality of Pesticides

1911. SHRI CHITTA BASU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have any proposal for creating machineries to control the distribution, price and quality of the pesticides ; and

(b) if so, essential features thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) (a) and (b) : Pesticide is an essential Commodity under the Essential Commodities Act. The possibility of formulating a Control Order on the distribution, price etc. of pesticides has been under examination of the Government for some time past. However, taking into consideration the complexities of the measure, it has been decided to study the various aspects of bringing pesticides under statutory price control in consultation with various concerned Ministries and the Bureau of Industrial Costs and Prices.

2. As regards the quality control of the pesticides is concerned, Government have sanctioned two schemes for 'Setting up of

Regional Pesticides Quality Control Laboratories' and 'Setting up of Quality Control Enforcement Cell' in addition to the Central Insecticides Laboratories already in existence at Faridabad, Bombay and Hyderabad. Under the Insecticides Act, 1968, powers are also vested in the State Governments for enforcement of quality of the pesticides manufactured, distributed and used in the States.

#### Delay in Completion of Dehang and Subansiri Dam of Brahmaputra

1912. SHRI BISHNU PRASAD : Will the Minister of IRRIGATION be pleased to state :

(a) the estimates regarding the completion time and total cost of Dehang and Subansiri Dams of Brahmaputra ; and

(b) whether the projects are behind schedule and if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) (a) Based on the reports prepared by Brahmaputra Board, the cost of the two projects is as below :

	<i>(Rs. Crores)</i>
Dehang Dam Project... ..	8300
Subansiri Dam Project ... ..	2575

(b) The projects are yet to be scrutinised and investment decision on the projects are yet to be taken.

#### Forest Revenue

1913. SHRI G. NARSIMHA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the gross and net forest revenue State-wise, for the last five years; and

(b) the amount allotted and actual expenditure on afforestation for the last five years, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The State-wise information available for last five years is laid on the Table of the House (placed in library see No. LT-7155/83)

(b) The State-wise information available for last five years is enclosed in Tables 2.1 to 2.5